

5. Under the Revival Reform & Restructuring (RRR) Package and Comprehensive Package, an amount of Rs. 14.81 lakh has been sanctioned and released Rs. 8.00 lakh as loan waiver amount to 75 weavers of Madhya Pradesh State.

Custom duty on silk imported from China

1838. SHRI BAISHNAB PARIDA: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is proposed to increase custom duty on silk imports from China to help local business community especially artisans;
- (b) if so, the details thereof;
- (c) whether there are reports that Chinese silk is flooding Indian markets, illegally or otherwise;
- (d) if so, the details thereof;
- (e) whether it is proposed to grant some kind of financial relief to Indian establishments involved in silk development; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The Government of India during its last Budget for the year 2013 has announced increase in the basic custom duty on silk imports from the existing level of 5% to 15% in order to help the domestic sericulture and silk industry.

(c) and (d) The information in respect of raw silk imported from China during last three years is as under:

Raw silk imported from	2010-11		2011-12		2012-13*	
	Quantity (MTs)	Value (Cr.Rs.)	Quantity (MTs)	Value (Cr.Rs.)	Quantity (MTs)	Value (Cr.Rs.)
China	5539	896.55	5166	1024.21	3645	903.25

(e) and (f) Government of India through Central Silk Board (CSB) implements a Centrally Sponsored Scheme viz "Catalytic Development Programme" (CDP) in collaboration with the State Sericulture Departments under which financial assistance is provided to the stakeholders of silk industry.

Restructuring loan of textile sector

1839. SHRI C. M. RAMESH: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the Ministry proposed to restructure loan of textile sector to the tune of Rs. 35,000 crores;

(b) if so, the details thereof; and

(c) the details of textile units going to be benefited in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes Sir, Government has issued directions to Banks for restructuring loans of textiles industry on a case basis in accordance with the Reserve Bank of India's prudential guidelines on re-structuring of advances by banks.

(c) State-wise details of textiles units benefitted are not maintained by Government, since restructuring by Banks was done on case to case basis.

Promotion of handicrafts in Bihar

†1840. DR. ANIL KUMAR SAHANI: Will the Minister of TEXTILES be pleased to state:

(a) whether Government has identified main clusters in Bihar and other parts of the country to promote Bihar handicrafts on a large scale; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir.

(b) The main cluster identified in the State of Bihar under Baba Sahib Ambedkar Hastshilp Vikas Yojana during the last 3 years are as under:

†Original notice of the question was received in Hindi.